NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 13/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2017

NAME OF THE PARTIES: Mr. Shadaab Ahmed Shabbir Patel V/s.
M/s. Damsak Estate Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

J. Kunal Dwarkadas. Advocate

2. Amil Kakri Advocate

for Respondent Nos 223.

3. Sheiland ra Sough for
Respondent No. 12 proposed

Respondent No. 42 proposed

Respondent No. 42 proposed Respondent Nos S

A Parkey Parkey Aft. for Petitioner

A Parkey Parkey Aft. for Petitioner

Parkey

Common Order

TCP No.10/397-398/CLB/MB/MAH/2015 TCP No.11/397-398/CLB/MB/MAH/2015 TCP No.12/397-398/CLB/MB/MAH/2015 TCP No.13/397-398/CLB/MB/MAH/2015

The parties having reported that pleadings are complete in the CAs pending, list these CAs for hearing on 22.2.2017 with a direction to the parties to file their written submissions two days before the next date of hearing over the Company Applications including the CA against the purchaser.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)